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ORDERS No. 9

OA No. 170/10

Advocate (s) -Mr.N.Panda

Advocate (s) -Mr.

Dated- 13th February, 2013

CORAM

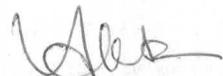
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)

HON'BLE MR.R.C.MISRA, MEMBER (ADMN.)

This OA was filed on 21.1.2010 and was listed on 8.4.2010 when as none was present for the applicant this matter was adjourned to be taken up as and when moved. It appears that no step was taken by the applicant's counsel thereafter and, therefore, this matter is pending without admission. In view of the above it seems that the applicant is no more interested to pursue this OA. Hence this OA is dismissed for default. Registry is directed to send copy of this order to the applicant in the address given in the OA.



Member (Admn.)



Member (Judl.)